

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Viraman Buildcon and Developers Private Limited Date of Commencement of Liquidation: 06-03-2023; List of Stakeholders as on Date: 06-05-2023; Name of IP: PAWAN GARG; Process Number: 1; Last 5 digit of registration number: 13267

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		991373		991373				NA
2	Liquidation costs incurred till date		15561		15561				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	1945808696	1	1365614172		580194524		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1	1946815630	1	1366621106	0	580194524	0	